

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.937 OF 2019

In the matter of:

Ansal Properties & Infrastructure Ltd

Appellant

Vs

MGF Developments Ltd

Respondent

Ms Shruti Munjal, Advocate for appellant.

Mr Darpan Wadhwa, Sr. Advocate, MR. Abhijit Sinha, Mr. Akhil Sachar, Mr. Yudhister Singh, Advocates for Respondent.

ORDER

16.09.2019 –At the request of learned counsel for the appellant the appeal is adjourned to **19th September, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn